SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal)No(s).348/2019

G.S.MANI & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

(ONLY I.A NO. 7790/2021 FOR EXTENSION OF TIME IN W.P.(CRL) 348 OF 2019 IS TO BE LISTED ON 29.1.2021.

Date: 29-01-2021 These matters were called on for hearing today.

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. G.S. Mani, Petitioner-in-person

Mr. Pradeep Kumar Yadav

For Respondent(s) Mr. Tushar Mehta, SG

Mr. S.V.Raju, ASG

Mr. Rajat Nair, Adv.

Mr. Manan Popli, Adv.

Mr. B.V. Balaram Das, AOR

Mr. S. Udaya Kumar Sagar, AOR

Ms. Sweena Nair, Adv.

Mr. K. Parameshwar, Adv.

Mr. M. V. Mukunda, Adv.

Mr. A. Sregurupriya, Adv.

UPON hearing the counsel the Court made the following O R D E R

I.A. No. 7790 of 2021 in Writ Petition (Crl.)No.348 of 2019

Having heard the parties and upon perusal of the instant application for extension of time, we grant six months' further time to the Inquiry Commission to submit its final report.

The instant application is disposed of accordingly.

(MADHU BALA) AR-CUM-PS (INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR